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Title: The Minister of Steel laid a statement regarding Status of implementation of the recommendations contained in the 18<sup>th</sup> report of the Standing Committee on Coal and Steel on Demands for Grants (2011-12), pertaining to the Ministry of Steel.

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): Madam, I beg to lay the statement on the status of implementation of the recommendations contained in the Eighteenth Report of the Standing Committee on Coal and Steel (Fifteenth Lok Sabha) in pursuance of the Direction 73-A of the Hon. Speaker, Lok Sabha vide Lok Sabha Bulletin - Part II dated the 1st September, 2004.

The aforesaid Eighteenth Report was presented to the Lok Sabha and laid in Rajya Sabha on the 29th August, 2011. The Report relates to the examination of Demands for Grants of the Ministry of Steel for the year 2011-2012.

The Committee in the said Report has made a total of twenty recommendations on aims, objectives and achievements of the Ministry and where action is called for on the part of the Government.

The Action Taken Statement on the recommendations/observations contained in the Report of the Committee had been sent to the Standing Committee on Coal and Steel on 8<sup>th</sup> February, 2012.

The present status of implementation of various recommendations made by the Committee is indicated in the annexure of the Statement, which is hereby laid on the table of the Lok Sabha. I would not like to take the valuable time of the House in reading out all the contents given in the Annexure which is laid on the Table. I would request that this may be considered as read in the House.

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